National Company Law Tribunal Allahabad Bench

CPNO. (113) 67/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.11.2017**

NAME OF THE COMPANY: Tech pro Systems Hed. Ys Jai Prakash Associates Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I &B Code, 2016.

Sl. NO.

Designation

Representation

CP NO.(IB)67/ALD/2017

Parties are represented by their respective counsels. The counsel representing the Corporate Debtor Company now files some additional objection opposing the admission of present petition. A spare copy thereof be served to the petitioner counsel. Hence, the case is fixed for filing reply as well as argument on admission of the main I & B petition.

The matter be listed on 6th December, 2017.

Dated:13.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)